

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 07.07.2022

No. 248 A: In exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the Munsifs (Civil Judge, Junior Division) named in column no.2 of the table given below, the powers of a Judicial Magistrate of the 1st Class also for the district noted against their name in column no. 3 of the table.

Sl. No.	Name of the Officers with designation and present place of posting	Name of the District
1	2	3
1.	Sri Raushan Kumar Chhapolia, Munsif, Paliganj (Patna)	Patna
2.	Sri Sanni Kumar, Munsif, Barsoi (Katihar)	Katihar
3.	Sri Eshwar Chandra Akela, Munsif, Arwal (Jehanabad)	Arwal

By order of the High Court

Sd/- Rupesh Deo

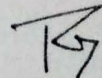
Registrar General I/C

Memo No. 40201 - 40226 / Dated, Patna the 07.07.2022

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / I/c Registrar (Recruitment & Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / I/c Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Senior programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / The District and Sessions Judges, Jehanabad, Katihar and Patna for information (and communication to the officers concerned).

The officers, aforesaid shall take up Civil and Criminal Cases proportionately in such a way that their disposal of Civil and Criminal matter must be in the ratio of 70:30, otherwise they will suffer penalty).

(-) For D.Js. only.



Registrar General I/C